

1177-IN) which was operative from 4/82 to 6/91 for an assistance of US \$ 220 Million. An amount of US \$ 187.9 Million has been reimbursed upto 3/91 for the credit as a whole. The position of progress of the project as on 3/91 is as under:

I. Physical Progress

- (i) *Earth dam*: About 93% of the earth work in saddle dam I, II and III has been completed.
- (ii) *Rockfill dam*: About 95% work has been completed.
- (iii) *Masonry dam*: The work of construction of masonry dam including raising of R.C.C. pier over spillway has been completed. The spillway gates have been fabricated.

Canals

Right Bank Main Canal (48 Km.) about 95% work completed.

Left Bank Main Canal (50 Km.) upto 32 Km. earth work (98%) and structure (100%) completed. In balance reach earth work 65% completed.

II. Financial Progress

Latest estimated cost	Rs. 692.88 crores
Expenditure upto VII Plan	Rs. 300.17 crores
Expenditure during 1990-91	Rs. 41.00 crores
Outlay recommended by the Working Group of Planning Commission.	Rs. 50.00 crores

III. Potential

Ultimate potential	3,92,000 hectares
Potential created upto VII Plan	1,01,000 hectares
Anticipated achievement 1990-91	12,000 hectares

The project is scheduled to spillover beyond 1995.

[English]

Inquiry into Meham Incident

3894. SHRI S.B. SIDNAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any inquiry has been instituted to probe into the violence that took place during Meham Assembly bye-election; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) Yes, Sir.

(b) The Commission was to make an inquiry with respect to the following matters:

- (a) the circumstances immediately preceding and resulting in the death, during the night of 16th/17th May, 1990 of Shri Amir Singh, one of the candidates in the bye-election to the Haryana Legislative Assembly from Meham Constituency;
- (b) facts relating to the violent incidents in village Madina and the role of the police authorities therein; and
- (c) any other matter connected therewith or incidental thereto.

[Translation]

Construction of Barrage over Ganga at Kanpur

3895. SHRI KESRI LAL: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Uttar Pradesh has since submitted to the Union Government the modified project report relating to construction of barrage over Ganga at Kanpur; and

(b) if so, the details thereof and the time by which the project is likely to be cleared?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b) The modified report for construction of barrage over Ganga at Kanpur has not been received from the Government of Uttar Pradesh in Central Water Commission. While the barrage will enable water supply to Kanpur city, cooling water supply for power house and dry weather flow along the ghats of Kanpur, the details and the cost can be quantified after the modified proposal is formulated.

[English]

Cotton Production

3896. SHRI M. R. KADAMBUR